

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) No, Sir.

(b) Yes, Sir.

(c) The tentative plan provision for exploration in Kutch Saurashtra basin during the 7th Five Year Plan is Rs. 144.50 crores.

[*Translation*]

**Cases of Khadi and Village Industries Commission pending with Police and C.B.I.**

4341. SHRIMATI VIDYAVATI CHATURVEDI : Will the Minister of INDUSTRY be pleased to state :

(a) the cases of Khadi and Village Industries Commission and its sale depots which are pending with the police and C.B.I.;

(b) the time since when these cases are pending there;

(c) whether any departmental action has been initiated; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (d). The information is being collected and will be laid on the Table of the House.

[*English*]

**Review of Industrial Programme**

4342. SHRI NARSING SURYA-WANSHI : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the Federation of Karnataka Chambers of Commerce and Industry emphasised the need for comprehensive review of the country's industrialisation programme in order to remove the hurdles faced by the smaller sector as reported in the Deccan Herald of 24 November, 1985; and

(b) if so, Government's reaction thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) The Government are seized of the hurdles faced by the Small Scale Industries and are continuously taking measures for encouraging their growth. These measures include provision of fiscal and financial concessions, facilities for testing, quality improvement, technology upgradation, marketing support, machinery on hire purchase, supply of scarce raw materials, consultancy services on techno-managerial aspects, self-employment facilities for educated un-employed youth etc. However, the development of small scale industries is primarily the responsibility of the State Government.

**Loss of Registered Articles during Transit**

4343. SHRI KAMLA PRASAD SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of articles sent by registered post, money orders, parcels, etc. lost during transit during the last 12 months;

(b) the number of cases settled and how much compensation was paid and how many claims are still pending;

(c) the details of steps taken to expedite them; and

(d) the reasons that contribute in the loss of registered articles, money orders, parcels etc. and steps taken to overcome them ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) to (d). The information is being collected and would be laid on the table of the House.

**Allocation of Kerosene and Diesel to Bihar**

4344. SHRI KUNWAR RAM : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the per month demand of Bihar for kerosene and diesel; and